

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NCML Industries Limited Date of Commencement of Liquidation: 08-03-2019; List of Stakeholders as on Date: 03-10-2019; Name of IP: Mr. Gian Chand Narang; Last 5 digit of registration number: 11031

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				23728542				NA
3	Secured financial creditors	14	11804469771	14	11795776402		8693369		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	975723777	2	975723777				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	84	5081674	84	5081674				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	24	3916543	24	3916543				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	331751500	4	223351023		108400477		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	2018329809	15	2004149521		14180288		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>143</b>	<b>15139273074</b>	<b>143</b>	<b>15031727482</b>	<b>0</b>	<b>131274134</b>	<b>0</b>	